GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.2625
TO BE ANSWERED ON 27.12.2018

Allocations under NRDWP

†2625. SHRI SANJAY KAKA PATIL:

Will the Minister of DRINKINGWATER AND SANITATION be pleased to state:

(a) whether the Government proposes to make any provision in regard to increasing the amount under National Rural Drinking Water Programme (NRDWP) to provide drinking water to Gram Panchayats and if so, the details thereof;

(b) whether the Government proposes to release the funds direct to NRDWP and if so, the details thereof;

(c) whether the Government proposes to issue guidelines to the State Governments in this regard; and

(d) if so, the details thereof?

ANSWER
MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a)Funds under National Rural Drinking Water Programme (NRDWP) are released on the basis of pre-approved criteria. However, states have been advised to pool more funds from the state finance departments for drinking water supply sector out of enhanced devolution of funds from 32% to 42% under 14th Finance Commission. Further, there is also direct funding of substantial amount to rural local bodies for various basic services including water supply.

(b) Funds under NRDWP are released to States directly. During 2018-19, Rs. 4246.78 crore has been released under NRDWP to all States till 23.12.2018.

(c) & (d) Allocation and release of funds under NRDWP are done as per provisions mentioned in NRDWP guideline and all State Governments are made aware of the guidelines. Allocation of funds under NRDWP is done as per below criteria:

Criteria	Weightage (%)
Rural Population (**as per last Census**)	40
Rural SC and ST population (**as per last Census**)	10
States under DDP, DPAP, HADP and special category Hill States in terms of rural areas	40
Population (**as per IMIS**) residing in habitations having affected by chemical contaminants including heavy metals (as on 31st March of preceding financial year)	10
Total	**100**